

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 2071

ANSWERED ON – 01/08/2025

STATUS OF POK ON INDIAN MAP

2071. SHRI ANIL YESHWANT DESAI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some part of our Kashmir which is called Pakistan occupied Kashmir (PoK) is still in the illegal occupation of Pakistan, if so, the efforts being made to push back Pakistan from PoK; and

(b) whether in view of the Government stand in the Parliament about India's legal right over full territory of Kashmir, full Kashmir – including PoK is shown as an integral part of India in the Map, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) & (b) Pakistan has been in illegal occupation of parts of Indian Union Territories of Jammu & Kashmir and Ladakh. Government of India has consistently called upon Pakistan to immediately vacate all areas under its illegal and forcible occupation. Government of India has lodged strong protests with the Government of Pakistan and rejects all attempts by it to bring material change in these occupied territories.

It has been India's consistent and principled position that the entire Union Territories of Jammu & Kashmir and Ladakh have been, are and will always remain integral parts of India. This was enunciated in the unanimously adopted 1994 Resolution of the Indian Parliament. The official maps published by the Government of India unambiguously represent entire Union Territories of Jammu & Kashmir and Ladakh, including the territories illegally occupied by Pakistan, as parts of the Union of India.
